

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

Vs

M/s Shekhar Resorts Ltd. & Ors.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 03.06.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

:

For the RP

: Abhishek Anand, Anant A Pavgi, Adv.

For the Corporate Debtor

: Rakesh Kumar, Chetna Bisht, Aashish, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 12.06.2019 due to paucity of time.

- Sd/-

(Prabhat Kumar Sharma)  
Court Officer

Varinder Kumar